

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) to (d) The NPPA, has been delegated the power to fix the ceiling price or retail price of drugs in accordance with the provision of the Drug Price Control Order 2013. NPPA has so far fixed the prices scheduled formulations besides 106 non-scheduled formulations related to treatment of diabetes and cardiovascular diseases.

All the medicines specified in the National List of Essential Medicines, 2011 (NLEM, 2011) have been included in Schedule 1 of the DPCO, 2013. These also include medicines for the treatment of Cancer, AIDS, Diabetes, etc.

Subsidy on fertilizers

3028.SHRIMATI SASIKALA PUSHPA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there has been a steep increase in fertilizer subsidy during the last three years, if so, the details thereof, year-wise;
- (b) whether farmers have not been benefitted even after increasing the subsidy, if so, the response of Government thereto; and
- (c) the corrective measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) There has been increase in urea subsidy during the last two years. However, the fertilizer subsidy on P&K has decreased since inception of NBS scheme-2010. The details of subsidy during the last three years are as follows:

Year	(in crores)	
	Subsidy on fertilizers	
	Urea	P&K
2011-2012	20,285.42	36,107.94
2012-2013	20,000.00	30,576.12
2013-2014	26,500.00	29,426.86

(b) and (c) The MRP of urea is statutorily controlled by the Government and at present it is ₹5360 per tonne (exclusive of the central excise duty, central sales tax, countervailing duty, the sales tax and other local taxes wherever levied) *w.e.f.* 01st November, 2012. The

difference between the delivered cost of fertilizers at farm gate and MRP payable by the farmer is given by the Government of India to the fertilizer manufacturers as subsidy.

Krishi Melas

3029. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government organised Krishi Melas for the benefit of farmers in the country; and

(b) if so, the details thereof during the last three years and the benefits derived by farmers from such Melas?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANS RAJ GANGARAM AHIR): (a) The Krishi Melas are organised by the State Governments, Agriculture Universities and Rashtriya Chemical and Fertilizers (RCF) in various parts of the country for the benefit of the farmers.

(b) The details of Krishi Melas, participated by National Fertilizers Limited (NFL) and Rashtriya Chemical and Fertilizers (RCF), in various parts of the country during the years 2011-12, 2012-13 and 2013-14 are as under:

Year	RCF	NFL
2011-2012	32	44
2012-2013	48	55
2013-2014	74	30

The benefits derived by the farmers from these Melas include awareness among them about the balanced use of fertilizers, new varieties of crops advantages of soil testing based nutrient application and new cost effective cultivation techniques etc.

Increase in prices of fertilizer

3030. SHRI MOHD. ALI KHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware of the increase in prices of fertilizers in the country;

(b) if so, the details thereof and the reasons therefor, fertilizer-wise;

(c) the impact of such increase on farmers; and